

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL)/2017
Diary No(s). 32670/2017

(Arising out of impugned final judgment and order dated 04-03-2016
in WC No. 64718/2008 passed by the High Court Of Judicature at
Allahabad)

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR. Petitioner(s)

VERSUS

VEER SINGH & ORS.

Respondent(s)

(IA No.108340/2017-CONDONATION OF DELAY IN FILING SLP, IA
No.108344/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.108342/2017-EXEMPTION FROM FILING O.T.)

Date : 03-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. Rachit Mittal, Adv.
Ms. Tanvi Aggarwal, Adv.
Dr. Kailash Chand, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on application for condonation of delay
as well as on SLP.

(DEEPAK MANSUKHANI)
AR-cum-PS

(MADHU NARULA)
Court Master